

special consideration is given to recruitment from minority communities.

11. In many areas recruitment is done through competitive examinations. Often minority groups have been handicapped in taking advantage of the educational system to compete on equal terms in such examinations. To help them to overcome these handicaps, steps should be taken to encourage the starting of coaching classes in minority educational institutions to train persons to compete successfully in these examinations.

12. The acquisition of technical skills by those minorities who are today lagging behind would also help in the national development. Arrangements should be made to set up IIIs and Polytechnics by Government or private agencies in predominantly minority areas to encourage admission in such institutions of adequate number of persons belonging to these communities.

III. Other Measures :

13. In various development programmes, including the 20-Points Programme, care should be taken to see that minorities secure in a fair and adequate measure the benefits flowing therefrom. In the various committees which are set up to oversee the implementation of such programmes, members of those communities should be actively involved.

14. Apart from the general issues to which I have referred there are various local problems which develop into needless irritants to minorities. For instance encroachment of Wakf properties and on graveyards have led to protests and grievances in some places. Suitable steps should be taken to deal with such problems on an expeditious and satisfactory basis.

15. Problems relating to minorities need to be attended to on a continuing basis so that apprehensions are allayed and genuine grievances redressed. To facilitate this, a special cell will be created in the Ministry of Home Affairs to deal with matters relating to minorities.

Participation by VIPs in a Birthday Party at Mehrauli Farm

611. SHRI CHITTA MAHATA :
SHRI B. V. DESAI :
SHRI YASHWANTRAO
GADAKH PATIL :
SHRI AKHTAR HASAN :
SHRI PURNACHANDRA
MALICK :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether is a fact that a birthday party at Mehrauli farm was celebrated recently by an alleged bad character of the capital where some of the V.I.Ps. were present including officers of the Central Government; and

(b) if so, the details of the persons who attended the birthday party and the action Government propose to take in this regard ?

THE MINISTER OF STATE IN THE DEPARTMENT OF STATES (SHRI P. A. SANGMA) : (a) A birthday party was held on 6th September, 1985 at the Farm house of Shri B. R. Chopra at Mehrauli. The guests at the birthday party included some senior officers of the Central Government and the Delhi Administration as well as some prominent persons.

(b) A preliminary enquiry has been carried out and the matter is under examination.

Acquisition of New Aircraft Carrier

612. SHRI SOMNATH RATH : Will the Minister of DEFENCE be pleased to state :

(a) whether there is any proposal under the consideration of Government for acquiring new aircraft carrier of the Kieu class; and

(b) if so, the details in this regard along-with its utility ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT (SHRI ARUN SINGH) : (a) and (b). As INS Vikrant is due to be decommissioned in the 1990s, the question of her replacement is being examined and various alternatives are

being explored/evaluated. There is, however, no proposal to induct a Kiev class vessel.

**New-Item Captioned "Defence Unit
Defenceless"**

613. SHRI BAJU BAN RIYAN :
PROF. RAMKRISHNA MORE :
SHRI R. P. DAS :
DR. SUDHIR ROY :
SHRI C. JANGA REDDY :
DR. A. K. PATEL :

Will the Minister of DEFENCE be pleased to state :

(a) whether attention of Government has been drawn to the news-items appearing in the "Statesman" of 13 September, 1985 under the caption "Defence unit defenceless" regarding certain thefts which occurred in the Lucknow Division of Hindustan Aeronautics Limited;

(b) whether any enquiry has been ordered into these thefts; and

(c) if so, the outcome of the enquiry ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND DEFENCE SUPPLIES (SHRI SUKH RAM) : (a) Yes, Sir.

(b) and (c). A statement is given below.

Statement

Enquiries have revealed that most of the statements made in the news-item are either incorrect or exaggerated. The statement that sophisticated items have been stolen, including a D C. generator of the Jaguar aircraft, has been found to be without basis. Similarly, the statement as to the theft of documents containing drawings, diagrams and designs of the fighter aircraft's components, has been found incorrect.

2. It is a fact that a shortage in the small stock of gold and silver, which is held in the plating shop, was discovered on 11th July 1985. The loss is estimated at Rs. 62, 000. The matter was reported to the police and is under investigation. The Manager, Process Shop, was placed under suspension and departmental action has also been initiated against him and the Chief

Manager who are responsible for the safe custody of the precious metals. Charges were framed and communicated to them. As their replies were found unsatisfactory, an Enquiry Officer has been appointed.

3. Apart from the shortage recently discovered in the stock of gold and silver which is being investigated as mentioned above, no cases of major thefts have been reported by HAL, Lucknow, during the past five years. There have been occasional and isolated cases of petty thefts which were suitably dealt with. Appropriate remedial measures to further tighten security and vigilance arrangements were taken to prevent such incidents.

[Translation]

**Cases Pending with Vigilance Cell of
Home Ministry**

614. SHRI KALI PRASAD PANDEY : Will the Minister of HOME AFFAIRS be pleased to state :

(a) number of cases pending with the Vigilance Cell as on 1st November, 1985;

(b) whether Government have taken any concrete action for speedy disposal of these cases and if so, the details thereof; and

(c) the reasons why such a large number of cases are pending ?

THE MINISTER OF HOME AFFAIRS (SHRI S. B. CHAVAN) : (a) 17.

(b) Yes, Sir. The following steps have been taken from time to time for speedy disposal of these cases :

(i) The Inquiry Officers have been reminded to expedite the completion of inquiries in respect of cases with them;

(ii) The concerned Departments have been requested to expedite action in cases referred to them;

(iii) The progress of these cases is discussed in D and M Meetings;

(iv) Monthly and quarterly reviews of these cases are also made at higher level,